

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 125
(IB)-865(PB)/2018

IN THE MATTER OF:

Oriental Bank of Commerce	Applicant/Petitioner
Vs.		
M/s. Amarpali Biotech India Pvt. Ltd.	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 27.09.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS

For the Applicant/petitioner: Mr. Vipul Jai, Adv.

For the Respondent(s): Mr. Abhishek Bhatt, Adv.

ORDER

For order, see (IB)-90(ND)/2017.

27.09.2018
Vineet